

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 09/2020
EMG-CrIM No. 11/2020

Liaqat Hussain and others ...Applicant(s)
Through :- Mr. Yaseer Choudhary, Advocate

v/s
U.T of Jammu and Kashmir ...Non-applicant(s)

Through :-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue notice to the non-applicant for filing objections.

List on 02.06.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
12.05.2020
Tarun